12.62 hrs.

RE: PARLIAMENTARY DELEGA-TIONS TO SAMBHAL AND HY-DERABAD.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Mr Speaker, Sir, day-before-yesterday, you in your wisdom, assured the House that you are considering to send two teams of Parliamentarians, one to Moradabad, to Sambhal and the other one to Hyderabad and other parts of the country. Motions are pending before you We have been anxiously waiting to hear as to what your decision is. Sir, in fact, it is now 48 hours which have been over. But we regret, Sir, that we have heard nothing in this regard. Would you kindly make some observation so that we may know exactly what the position is and what you have in mind?

SHRI SAUGATA ROY (Barrackpore): The Chief Minister said about Naxalites I think it is a castigation on the people of Bengal, to implicate the people of Bengal for the trouble in Hyderabad which they cannot control there. That is why we say, it is immediately imperative that you send a Parliamentary Committee, about which we have sent a motion to you already. You make some decision, Sir 48 hours have elapsed. You said you will give your decision maintained the gentlemen's agreement and kept quiet But you have not done anything about it.

MR. SPEAKER: You cannot say that I have not done anything. You may not know.

SHRI K. P. UNNIKRISHNAN (Badagara): There is a sense of urgency in these things. If you give a word it has to be honoured.

SHRI JYOTTRMOY BOSU: Sir, you were going to say something.

MR. SPEAKER: Yes, but you did not allow me!

SHRI K. P. UNNIKRISHNAN: You have to decide.

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SHRI A. K. ROY (Dhanbad) Sir, you add one more word to it—Aurangabad. After Moredabad, and Hyderabad, you please add Aurangabad. You may also please send a delegation there

MR. SPEAKER: I was about to say something. I was not allowed I can't compete along with you. You have more liberty than I.

SHRI M. RAM GOPAL REDDY (Nizamabad): Sir, peace prevails in Andhra Pradesh. There is peace in Hyderabed and other places. Now I request you not to disturb that by sending a delegation to that place. In view of the peace prevailing in that State, I don't want that any delegation should be sent.

SHRI JYOTIRMOY BOSU: It is only the peace of the graveyard.

SHRI M. RAM GOPAL REDDY. The Chief Minister invited all the leaders. All the opposition parties including Janata, the communist parties, CPI(M), CPI etc., are agreed that they will maintain peace in the State. That is why I request you not to send the delegation.

MR. SPEAKER: You don't allow me to say..

SHRI SAUGATA ROY: They have come out with a statement that there is peopl's anger against the Government in Hyderabad. Sir, it is a serious matter.

SHRI K. P. UNNIKRISHNAN: The ruling party of Andhra Pradesh has come out with a statement.

MR. SPEAKER; All of you have had your say. I have not had my say....

भी युवराख (किटिहार) : घठमल महोदय, 3 अप्रैल की ईराम के जो छात हिन्दुस्तान में पढ़ते हैं उन में से 135 छात्रों ने बंगलोर सिटी रेसवे स्टेशन के निकट

[श्री युवराज (कटिहार)]

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माड ईरान के खिलाफ प्रदर्शन करने के अपराध में उन को भारतीय पुलिस ने बुरी तरह से बीटा है। इस मोर मैं सदन का ध्यान बींचना चाहता हं।

Re. Riots et Sambhal

MR. SPEAKER: You have to give notice to me, and I will consider it.

PROF. DILIP CHAKRAVARTY (Calcutta South): I have given notice on the subject of Iranian students.

MR. SPEAKER: I have disallowed it.

PROF. DILIP CHAKRAVARTY: Sir, you say there is no notice. When a notice is given, you say, you disallow it. How can these questions be raised, Su?

MR. SPEAKER: There are certain things relating to another country. We have got to consider whether another country's people can have agitation in this country. That is a n... ter that is of great importance It will be considered.

SHRI JYOTIRMOY BOSU: Sir you are a lawyer; you have been a Judge. In England we used to do demonstration every day ...

MR. SPEAKER: It is a pity that you are not in England now!

SHRI JYOTIRMOY BOSU: No. Sir, we cannot sell our democracy for money. That will be the last day of democracy in this country if that is done.

PROF. DILIP CHAKRAVARTY: Sir, you should know that during the last 1942 movement and also during the last emergency, many Indians were roaming about in the foreign lands and propagating the ideas of freedom and democracy; and we must speak out and we must make known our feelings also, Sir.

MR. SPEAKER: Let me have my say. Some very important questions have been raised. One is Moradabad and the other one is Hyderabad. These are very important questions. There are two questions. One is: How much Parliament can discusa about a State subject?

SHRI JYOTIRBOY BOSU: No, Sir.

and Hyderabad

MR. SPEAKER: I have heard you patiently. Why don't you hear me? In this matter and certain other matters. I have written to the Home Miniser. The Home Minister is also examining in consultation with the Law Minister, the pros and cons of it and he has promised to send me a reply. Probably I will get his reply to-day itself and I have also discussed this matter with the Prime Minister. I do not know whether I should also call a meeting of the leaders to discuss the matters because it is a very important matter of larger implications; what will be the effect? These are not very light matters. Please don't be under the impression that I have taken it lightly From the moment you gave me the notice, my mind is exercised over it. I have discussed this matter with the Prime Minister and I have written a letter to the Home Minister and I have had some discussions with the Home

SHRI VASANT SATHE (Akola); You can call the Chief Ministers.

Minister. He wants to consult the

Law Minister also on the subject. At

present, I have not finally decided. Then, I may even call a meeting of

the leaders of the Parties. There are

large implications.

MR. SPEAKER: I cannot call them because they are not under me. I can request the Leaders here and discuss the matter with them.

SHRI VASANT SATHE: The Prime Minister can discuss that with the Chief Ministers.

MR. SPEAKER: I won't advise. I only seek advice and I do not give advice to anybody. Therefore, don't think that this is a small matter. This is a matter of very large implications. Please allow me a few days' time. I am doing it as early as possible. Every minute I am thinking of it. I am calling a meeting of the leaders subject to their convenience—it will be within a day or two.

SHRI SAUGATA ROY: We are not seeking discussion. We are asking you to send a Parliamentary Delegation.

MR. SPEAKER: I have considered that. This is a matter in which we have to consider what are the implications and what is the impact on the Government. These are all matters to be considered. Please, therefore, give me some time.

SHRI JYOTIRMOY BOSU: Sir, 1:15e on a point of order arising out of this.

श्री मनी राम बागडी (मयुरा):

प्रध्यक्ष जी, यह सवाल राष्ट्रीय स्तर का ही
सवाल नहीं है, बिल्क राष्ट्र को बवाने का भी
सवाल है। धापके माध्यम से, मारे सदन
के सामने, मेरी प्रधान मंत्री जी में दरख्वास्त
है कि वे कोई ऐसी मीटिंग बुलामें जिससे
कि देश में शांति का वातावरण बने। इसमें
विरोधी दलो को भी साथ देना चाहिए।
प्रधान मंत्री जी, सभी लोगो को मिला कर
एक मीटिंग बुलामें घौर राष्ट्र को ऐसा रास्ता
विखामें जिससे कि मानव हत्या घौर न बढ़
सके। ऐसा कोई उपाय प्रधान मंत्री जी
करें। माननीय सवस्यों से भी मेरी प्रायंना
है कि वे ऐसा कोई सवाल लोक सभा में न
खठायें जिससे जनता में धौर धाग भडके।

SHRI SAMAR GUHA (Contai): Mr. Speaker, Sir,....

SHRI M. RAM GOPAL REDDY:

MR. SPEAKER: I had called you and heard you also.

SHRI SAMAR GUHA: Mr. Speaker, Sir, a suggestion has ben made by my enthusiastic friend, Shri Bosu. I do not know whether he has had consultation with the Chief Minister in his State or not. Sir, it will set a very dangerous precedent in violation of the provisions. I want to make my submission. Please allow me.

MR. SPEAKER: I do not think I should allow the matter to be discussed.

SHRI SAMAR GUHA: I have to make a submission. I am making a concrete suggestion. I will take only one minute Please allow me to make my submission.

MR. SPEAKER: Mr. Guha, I am on my legs. Please bear with me for a minute. Any discussion will be opening up a Pandora's box. Kindly don't raise it. I shall certainly discuss it at early as possible and shall certainly come to the House. You will have your time to give advice. For the time being kindly leave it in my hands and I can assure you that I shall do so without any partiality towards anybody. My past life is a guarantee for that. Take it from me.

SHRI SAMAR GUHA: You won't allow me one minute.

MR. SPEAKER: No, please. Let me now go to the next item.

Now, Papers laid on the Table. Shri Vajpayee.